

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1536
ANSWERED ON 29/07/2025**

IRREGULARITIES UNDER PMGSY

1536. Smt. SanjnaJatav:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has received any complaint regarding irregularities in the quality of roads constructed or possible manipulation in the works under the Pradhan Mantri Gram SadakYojana (PMGSY) in the BharatpurLokSabha Constituency;**
- (b) if so, the number of such complaints received and the number of complaints investigated so far out of the said complaints along with the action taken thereon, State-wise;**
- (c) whether the Government proposes to check the quality of roads by any independent agency or technical audit team in Bharatpur region;**
- (d) if so, the likely time schedule fixed in this regard; and**
- (e) whether the Government contemplating proposes to set up any special monitoring mechanism in the future to ensure transparency and accountability in the implementation of the said scheme in future?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a) to (e): Yes. One complaint regarding works under the Pradhan Mantri Gram SadakYojana (PMGSY) in Bharatpur district of Rajasthan has been received from the LokSabha Secretariat by the Ministry recently. The complaint was investigated by a team of National Quality Monitors (NQMs) in June 2025. Out of 4 road works inspected by the team in Bharatpur District, 3 road works were reported as "satisfactory" and 1 maintenance work was reported as "unsatisfactory". The State Government of Rajasthan has been

requested for rectification of the maintenance work graded as "unsatisfactory".

"Rural roads" is a State subject, and construction and maintenance of roads under PMGSY are the responsibilities of the respective State/UT Governments. Under PMGSY, there is already a well-structured three-tier Quality Assurance Mechanism for ensuring the construction of quality and durability of road assets. Under the first tier, the Programme Implementation Units (PIUs) are required to ensure process control through mandatory tests on material and workmanship at the field laboratory. The second tier is a structured independent quality monitoring at the State level through State Quality Monitors (SQMs) to ensure that every work is inspected at the initial stage, intermediate stage and final stage of the construction. Under the third tier, which is at the national level, independent National Quality Monitors (NQMs) are deployed for inspection of road works on a random basis to monitor quality and also to provide guidance from senior professionals to the field functionaries.

Complaints received regarding PMGSY works are taken up with the concerned State Governments and also inquired by Ministry officials and NQMs, if required. Based on the periodic monitoring of the quality of roads under the 3-tier mechanism, corrective measures, wherever necessary, are required to be taken by the State Governments. At present, there is no pending request regarding Bharatpur district in the Ministry. The inspection reports of NQMs and State Quality Monitors (SQMs) are available at website URL <http://omms.nic.in> > Quality > Quality (NQM Reports) & (SQM Reports) > Quality Grading Abstract.

In addition to the above, implementation of PMGSY is regularly reviewed by the Ministry by way of Regional Review Meetings (RRMs), Performance Review Committee (PRC) Meetings, and Pre-Empowered/ Empowered Committee Meetings with the States. Special review meetings/monthly review meetings are also held by the Secretary/ Additional Secretary/Joint Secretary, Ministry of Rural Development, with Chief Secretaries/Principal Secretaries of the States to take stock of the progress of the scheme, including quality and maintenance aspects. The implementation of all sanctioned works, including their maintenance, is regularly monitored through an online programme, Monitoring Information System named Online Management, Monitoring and Accounting System (OMMAS) on real time basis.
